

(b) if so, the main issues raised therein;

(c) whether Government of Orissa had disagreed with Government of Andhra Pradesh on Some issues which are likely to affect the interest of Orissa during the the last meeting convened by Union Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (d). The Inter-State issue between Orissa and Andhra Pradesh regarding submergence by the barrage has been resolved. Now, Orissa Government is required to give formal concurrence to the project. In addition, the State Government of Andhra Pradesh is required to secure clearance for the project from the environmental and forest angles.

CGHS Facilities to Personal Staff of MPs

6589. PROF. SAVITHRI LAKSHMANAN. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to issue Central Government Health Scheme cards to Personal Assistants/Private Secretaries of Members of Parliament; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) No such proposal is under consideration.

(b) Does not arise.

Indians Working Abroad

6590. SHRI K. MURALEEDHARAN: Will the Minister of LABOUR be pleased to state:

(a) the number of Indians working abroad, country-wise; and

(b) the total foreign exchange remittances by the Indians working abroad?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The figures relating to Indians working abroad are not being maintained. However, the total number of persons to whom emigration clearances for employment abroad were granted by Protectors of Emigrants for the year 1989 is given in the attached Statement.

(b) The total remittances received from Indians working abroad during 1987-88 was Rs. 3,533 crores (apprx.).